

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SUASHISH CAPITAL PVT LTD

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SUASHISH CAPITAL PVT LTD
2.	Date of incorporation of corporate debtor	07-03-1996
3.	Authority under which corporate debtor is incorporated / registered	ROC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U67120WB1996PTC112002
5.	Address of the registered office and principal office (if any) of corporate debtor	235/2A; A. J. C. Bose Road; 3rd Floor; Kolkata 700020, West Bengal.
6.	Date of closure of Insolvency Resolution Process	06.10.2023
7.	Liquidation commencement date of corporate debtor	06.10.2023 being date of NCLT Order. Date of Download of Order 18.10.2023
8.	Name and registration number of the insolvency professional acting as liquidator	Soumitra Bhoose IBBI/IPA-002/N00793/2019-20/12486
9.	Address and e-mail of the liquidator, as registered with the Board	10/D/1, Ho Chi Minh Sarani, Kolkata 700071, West Bengal. s_bhoose@hotmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	10/D/1, Ho Chi Minh Sarani, Kolkata 700071, West Bengal. suashish.liq@gmail.com
11.	Last date for submission of claims	05.11.2023

Notice is hereby given that the National Company Law Tribunal Kolkata has ordered the commencement of liquidation of SUASHISH CAPITAL PVT LTD on **06.10.2023**

The stakeholders of SUASHISH CAPITAL PVT LTD are hereby called upon to submit their claims with proof on or before 05.11.2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


Sd/- SOUMITRA BHOSE

Liquidator of Suashish Capital Private Limited

Regn No. IBBI/IPA-002/N00793/2019-20/12486

Date: 20.10.2023

Place: Kolkata

